

(10)

Dated: 12/9/94.

16/12/94
order/Judgement despatched
to Applicant/Respondent(s)

98 1/11/93

1

6/11/93

MP No. 919/94

For orders on
12-9-94.

File
12-9.

Applicant by Sh. C. Nathan.

Respondents by Sh. S.C. Dhaswan
Respondents directed to file a reply to the MP

Adjourned to 24/10/94.
For order in the MP.

M.R. Kolhatkar B.S. Hegde
(M.R. Kolhatkar) (B.S. Hegde)
MCA) MCT)

Dated: 24/10/94.

Applicant by Sh. C. Nathan.

Respondents by Sh. S.C. Dhaswan

Heard counsel for the
parties.

Orders Reserved.

C.P. Srivastava M.S. Deshpande
(C.P. Srivastava) (M.S. Deshpande)
MCA) V/C.

PT

Dt 27.10.94

None for the parties. Orders on
MP 919/94 in OA 231/88, pronounced
in open court to-day

1/12/94
Co I 20/1